

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

R.P. NO. 04 OF 2016 IN
APPEAL NO. 255 OF 2013

Dated : 29th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd.

.... **Review**
Petitioner/R-4

Vs.

Delhi Transco Ltd.

.... **Appellant(s)**

Delhi Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Dhruv Mehta, Sr. Adv.
Mr. Rahul Kinra
Mr. Anupam Verma
Mr. Anurag Bansal
Ms. Sakshi Mehrotra for TPDDL

Mr. Anand K. Ganesan
Ms. Neha Garg for DTL

Counsel for the Respondent(s) : Mr. Pradeep Mishra
Mr. Manoj Kumar Sharma for R-1

Mr. H.S. Phoolka, Sr. Adv.
Mr. Sumeet Pushkarna
Ms. Shilpi
Mr. P. Narayan
for Respondent Pension Trust

ORDER

List this matter along with Appeal No.281 of 2015 on **25.09.2018**, as requested and agreed by the learned counsel appearing for the parties.

(S.D. Dubey)
Technical Member

Bn/pr

(Justice N.K. Patil)
Judicial Member